Affidavit to be Furnished by the camildate alongwith Nomination Paper Before the Returning Officer

		Coast	Control of the control of the control of	
PRAG Agal?	HAT RANJON SINGH indaugh	harry we cloud incition	Pracoof 81796.	ndidate at the above
Election,	do hereby solemnly affirm a	and state on oath as under:-	STATE AND	
	t whichever is not applicable a candidate set up by T.D.	name of the	political party) / am cont	esting as as
	endent candidate.			XXII TO A STATE OF THE STATE OF
- the same and	lls of PAN and status of fi		I was a second	
SI. No.	Names	Account Number	The financial year for which the last	Total income shown in income

SI. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in income Tax Return (in Rupees)
1.	Self-Prollat Rowan Singh.	AVPS 87618	2011-12	3
2.	Spouse-Gnut. Neity Scings	AGGP0203/A	2011-12	
3.	Dependent 1		A Comment of the	AC VICE OF
4.	Dependent 2	-21		1850 - 11/01F - 752
5.	Dependent 3	35		10 1

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SL. No.	Offence	Description			man and
(a)	The details of cases where the court as taken cognizance, Sections of the Act and description of the offence for which cognizance taken:				
(b)	Name of the court, Case No. and Datesforder taking cognizance :	14, 2	est land	1	
(e)	Details of Appeal (s) / Application(s) is revision (if any) filed against the above order!	- 1-2			1400 mg

4. Cases in which I have been convicted bescourt of law(other those referred to in Form 26);

Act and description of the offence for which convicted:
Name of the Court(s). Case No. and
Date(s) of order(s).

(5) That I give heigh below the details of the assets (movable and inmovable etc.) of myselimy spouse and all dependents:

A. Details of movable assets ;

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given

In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme.
 Name of Bank/ Institution and Branch are to be given

 Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
1	Cash in hand	1,32,230.00	3,40,210.6			
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	\$31,657 5B1 Bikar Bidlan sakka HC 140. 2001583159	S131, Bagha			
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.					
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	\$3,868165 LIC- S'ALATG.			***	
·v)	Personal loans/advance given to may person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	MIA				
(vi)	Yachts/Ships (details of Make, Registration No. etc, Year of	Scarpi D F3 434000 P Bolero 6,00,000	0.4			
(vii) Jewelry, bullion and valuable thing (give details of weight and value)	RE 58000-60	Coold 1000 Re 192000 0 Silver - 50 gr			

other assets such as value of	7	
hims/interest		1
Gross Total value		
	1 1 1 1	1

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment should be mentioned separately in this format.)

No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
0	Agricultural Land - Location(s) Survey number(s)	24 Here Bhairagay Pathhauli	34.700. Sekti Bloczagowy			
	Area (Total measurement in acres)	6,50,00010	10,00,000.10			
	·Whether inherited property (Yes or NO)		,	10.1		
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase)at the time of purchase					
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value			4		
ii)	Non-Agricultural Land Location(s) Survey number(s)	3.5 D, Dumwie'a			- 1	
	Area (Total measurement in sq. ft.)			LOG		STATE
	Whether inherited property (Yes or NO)	1		1111		
. *	Date of purchase in case of self acquired property	- 10			-	
	Cost of Land (in case of purchase) at the time of purchase					
	Any investment on the land by way of development, construction etc.	-		I de la	- 1	
	Approximate Current market value					
)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)			1	E-1	10.44
	Built ap Area (Total measurement in sq. ft.)			1		

		**				
-	V is her inherited property (* es or NO)					
1	Day of purchase in case of serf activitied property	- Allipay	1			
1	C vsi of property (in case of pi rchase) at the time of pi rchase					
	Any Investment on the property by way of development, construction etc.					
	Approximate Current market value					
iv)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)					
-	Area (Total measurement in sq. ft.)	8				
	Built up Area (Total measurement in sq. ft.)				-	
	Whether inherited property (Yes or NO)			-		
1	Date of purchase in case of self acquired property	-				140
	Cost of property (in case of purchase) at the time of purchase		No. ed	He.		
A STATE OF	Any Investment on the land by way of development, construction etc.		1	$\mathcal{L}[f]$	111	
	Approximate Current market value	1:	1	LESTE IN		
(v)	Others (such as interest in property)			N. Bervie		
(vi)	Total of Current Market Value of (i) to (v) above					

(6) I give herein below the details of liabilities/dues to public financial institutions and government:

(Note: Please give separate details of names Bank, institution, entity or individual and amount for each item

S. No.	Description	Self	Spause(s)	Dependent-1	Dependent-2	Dependent-
(i)	Loan or dues to Bank/Financial Institution(3) Name of Bank or FI Amount outstanding Nature of loan	7.34,194.00		2	1 10	
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan		1.	-		

	Any other liability					T
	Grand total of liabilities	17,34,194	-			-
(ii)	Dues to departments dealing with government					
	Oues to departments dealing with supply of water	-				1
	Dues to departments dealing with supply of electricity				1	ļ
	Dues to departments dealing with supply of celephones/mobiles					
	Dues to departments dealing with government transport (including aircrafts and helicopters)					
	Income Tax Dues				1	
	Wealth Tax Dues	1			-	-
	Service Tax Dues					0.74
	Municipal /Property Tax Dues				1	
	Sales Tax Dues				1	-
	Any other dues	1				
	Grand total of all Govt. dues	-		- 4		

(7) Details of profession or occupation:
a. Self...6920446476

a. Self. Agriculture b. Spouse ... Bustriess & Agriculture

(8) My educational qualification is as under:

(Give details of highest School / University education wit full form of the certificate/ diploma/ degree course)
(Name of the School /College/ University and the year in with the course was completed.)

(9). ABSTRACT OF THE DETAILSGIVN IN (1) TO (3) ABOVE:

1.	Name of the candidate	Sh/Smt/Kum. Prabbat Rangen Singh
T 163	ruit postai address	13 hairo gans, trest champangon.
3.	Number and Name of the constituesy asstate	04 Bagha, Bilar
	Name of the Political party which at 100 2 candidate (otherwise write 'Independed	. J.D.U.
4.	(a) Number of cases in which constituted of passed (other than those referred ton 126)	

5.		N of Candidate AVIPS 87	62.0			ome Tax Retu	rn filed	1	Thinne stone
	(b)	Spouse: AGBPD 2	021A			2011-12		1/,2	5,00010
	(c)	Dependents		1				L	
6.			of Assets and	Liabili	tres	s in rupees		-	
		Description	Self	Spouse	e	Dependent-I	Depende	ent-II	Dependent-III
۸.		1.22.22	or 2 Truck		1				-
B.		Immovable Asset	20004		1				
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)							
	(ii)	Approximate Current Market Price of Asset (Total Value)		,					
7		Liabilities			1				
		(i) Government dues (Total)							
		(ii) Loans from Bank, Financial Institutions and others (Total)	7,34,194.4	0	-	4. 16			
8.		ighest educational qualification (Give details of School / Us					!		

VERICATION

Line depur	ient, above named, do hereby verify and dar? that the contents of this affidavit are true and correct to the
test of my	knowledge and belief, no part of it is fals and nothing material has been concealed there from I further
declare that	t me other than those musting distance as a second

(a) there is no case of conviction or pending caseagat me other than those mentioned in items 3 and 4 above; thi 1, my spocese, or my dependents do not have any set or liability, other than those mentioned in items 5 and 6 above.

Verified at Bagaka this the 30 day of Seb. 2013	Verified at. B	agala	this the. 30		day of	Sels.	2013.
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Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2 Affidavit smould be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned

4. The affidavit should be either typed or written legibly and neathy.